

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1661
TO BE ANSWERED ON 10.12.2024**

ECONOMIC IMPACT OF AIR POLLUTION

1661. SHRI RANDEEP SINGH SURJEWALA:

Will the **MINISTER OF FINANCE** be pleased to state:

- (a) whether Government has evaluated the long-term economic impact of air pollution, particularly on foreign investments in services and start-ups in Delhi-NCR and neighbouring States, if so, the details thereof; and
- (b) whether Government has assessed the impact of severe smog in Northern India on industrial output, supply chain delays, and worker efficiency, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) and (b): The Government has not conducted any specific study to evaluate the long-term economic impact of air pollution in Delhi-NCR and neighbouring States or to quantify the impact of severe smog in Northern India on industrial output and supply chain delays. However, during Severe (AQI ranging between 401 – 400) and Severe + (AQI>450) episodic high pollution situations, Graded Response Action Plan (GRAP) - Stage III and Stage IV are enforced. Under GRAP III & IV, construction & demolition activities, operation of stone crushers, mining & associated activities, plying of BS III and BS IV Light Motor Vehicle & Light Commercial and Medium Vehicles carrying goods, and entry of trucks are restricted.
